

wise number of claims for inclusion in the list of Scheduled Tribes received over past several years is enclosed.

(b) No specific time schedule can be indicated.

**Statement**

*State-wise Number of Proposals received for Inclusion in Scheduled Tribes List*

S. No.	Name of the State	No. of Proposals
1	2	3
1.	Andhra Pradesh	43
2.	Arunachal Pradesh	27
3.	Assam	68
4.	Bihar	28
5.	Goa	5
6.	Gujarat	7
7.	Haryana	40
8.	Himachal Pradesh	12
9.	Jammu & Kashmir	7
10.	Karnataka	54
11.	Kerala	40
12.	Madhya Pradesh	30
13.	Maharashtra	62
14.	Manipur	14
15.	Meghalaya	16
16.	Mizoram	7
17.	Nagaland	5
18.	Orissa	42
19.	Punjab	9
20.	Rajasthan	22

1	2	3
21.	Sikkim	13
22.	Tamil Nadu	35
23.	Tripura	24
24.	Uttar Pradesh	45
25.	West Bengal	16
Total States		671
<i>UTs</i>		
1.	Andaman & Nicobar Islands	6
2.	Chandigarh	2
3.	Dadra and Nagar Haveli	1
4.	Delhi	2
5.	Daman and Diu	—
6.	Lakshdweep	—
7.	Pondicherry	9
Total UTs		20
Grand Total		691

[English]

SHRI PRITHVIRAJ D. CHAVAN (Karad) : Sir, I want to know when the discussion under the Rule 184 regarding the Mumbai incidents will be taken up....(Interruptions)

MR. CHAIRMAN : We are now taking up the Papers Laid on the Table. You may raise it after that.

12.00 hrs.

PAPERS LAID ON THE TABLE

**Annual Statement of Accounts & Annual Report (Rules) regarding National Commission for Backward Classes and Annual Reports and Review of the Working of National Backward Classes Finance and Development Corporation**

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMGOOLIA) : Sir, I beg to lay on the Table—